## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER: TCP/168/ (IB)/2017

NAME OF THE PETITIONER(S): T. KETTIMUTHU

NAME OF THE RESPONDENT(S): M.P. SHAN TEX PVT LTD

UNDER SECTION: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

REPRESENTATION BY WHOM

PREETMI: LARRAY Representating Coursel

**ORDER** 

Counsel for petitioner present and prayed time for making submissions. Counsel for respondent absent. Time extended at request. Put up on 10.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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